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**12.00 hrs.**

*The Lok Sabha re-assembled at Twelve of the Clock.*

*(Mr. Deputy-Speaker in the Chair)*

Title: Papers laid on the Table by members/ministers.

MR. DEPUTY-SPEAKER: Now, Papers to be laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety, Lucknow, for the year 2008-2009 under section 10 of the Railways Act, 1989.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2831/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

(1) A copy of the Limited Liability Partnership (Winding up and Dissolution) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 266(E) in Gazette of India dated the 30<sup>th</sup> March, 2010 under sub-section (3) of section 79 of the Limited Liability Partnership Act, 2008.

(Placed in Library, See No. LT 2832/15/10)

(2) A copy of the Notification No. S.O. 1548(E) (Hindi and English versions) published in Gazette of India dated 25<sup>th</sup> June, 2010, delegating powers to the Director, Serious Fraud Investigation Office only in respect of those cases wherein the Central Government appoints officers of Serious Fraud Investigation Office as inspectors, to investigate into the affairs of a company under Section 235 or Section 237 of the Companies Act, 1956, issued under sub-section (1) of section 637 of the said Act.

(Placed in Library, See No. LT 2833/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hindustan Antibiotics Limited, Pune, for the year 2008-2009.

(ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2834/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2835/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): I beg to lay on the Table:-

- (1) A copy of the Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand Natural Gas Pipelines) Amendment Regulations, 2010 (Hindi and English versions) published in Notification No. G.S.R. 594(E) in Gazette of India dated the 9<sup>th</sup> July, 2010 under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2008-2009.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2837/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Salts Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Placed in Library, See No. LT 2838/15/10)

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